	(F	iling under clause (	ca) of sub-regulatior	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Person	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0				0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	532	6770657870	532	3979455449	91.88		2770403577	9800115	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	60889690	1	60889690	1.41		0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	718181598	2	248181598	5.73	60889690	409110310		<u>Annexure 4</u>
5	Operational creditors (Workmen)	0				0.00				NA
6	Operational creditors (Employees)	22	2335709	22	1924580	0.04		411129		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	456223	2	456223	0.01				<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	38	98991020	38	40055660	0.92		58935360	0	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0				0.00				NA
	Total	597	7651512110	597	4330963200	100.00	60889690	3238860376	9800115	